NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 111(ND)16 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. Atlas Cycles (Haryana) Ltd.

SECTION OF THE COMPANIES ACT: 74(2)

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1. Malini Sud Advocate Taplicant/Petitioner - July
2. SP Singh Chamles Advocate Taplicant/Petitioner - July

ORDER

The petitioner has filed for extension of time to liquidate the liability arising the matured on Fixed Deposits availed from the public. The present total liability is stated to be Rs.3,38,71,218/-.

- 2. The petitioner is directed to file the projected Profit & Loss Statement for the next one year, the statement of a slab wise liability of various depositors and the proposal for the time frame to liquidate the same.
- 3. To come up on 05.10.2016 for further proceedings.

(Ina Malhotra) Member Judicial